

[English]

Pre-Censorship Advice

1517. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Central Board of Film Certification has sought the views of the film industry associations/film producers on the questions of getting pre-censorship advice from the Board before script/lyrics of song sequences are filmed; and

(b) if so, the response from the film industry associations and film producers in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b) The Central Board of Film Certification has been advised to take up the matter with the film industry associations. The reactions of the Board are awaited.

Crisis Management Team

1518. SHRI S.M. LALJAN BASHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Corporation has a permanent crisis management team to anticipate blow-outs, fires, various explosions and accidents at its various operations;

(b) if so, the composition thereof;

(c) whether this team is proposed to be expanded and strengthened; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) Yes, Sir. ONGC has a permanent Crisis Management Department and five Regional Crisis Management Teams consisting of dedicated Officers to carry out fire fighting and blow out control operations.

(c) and (d) ONGC have also set up a Committee to provide further inputs for strengthening the Crisis Management Teams. In addition, they have acquired additional sophisticated equipments for fire fighting and blow out operations.

TV Production Centre, Chandigarh

1519. SHRI PAWAN KUMAR BANSAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the work for setting up of a TV Production Centre at Chandigarh has been started;

(b) if so, the details thereof;

(c) if not, the reasons for delay in this regard; and

(d) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF

INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (d) The foundation stone for the Programme Generation Facility Centre at Chandigarh has been laid on 5.8.1994. However, the implementation of the project has got delayed due to reasons such as delay in getting requisite approval of the building plans from Chandigarh Development Authority and overall resource constraints. A project of this nature takes about 3 years to complete from the date of commencement of civil works at the site.

Scheduled Tribe Areas

1520. SHRI P.P. KALIAPERUMAL: Will the Minister of WELFARE be pleased to state:

(a) the criteria for determining a community as Scheduled Tribes;

(b) the areas proclaimed as Scheduled Tribes areas in Tamil Nadu;

(c) whether there is area restriction for identification of Scheduled Tribe;

(d) if so, the details thereof; and

(e) whether Padhu Palappattu, Palaya Palappattu and Kalipattu villages of Sankarapuram taluk of Villupuram Ramaswamy Padayatchiar district of Tamil Nadu have been proclaimed as Scheduled Tribe areas?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU): (a) The criteria for determining a community as Scheduled Tribe is indication of primitive traits, distinctive culture, geographical isolation, shyness of contact with community at large and backwardness.

(b) No areas have been declared as Scheduled Tribe areas in Tamil Nadu.

(c) and (d) Area restrictions have been imposed in respect of following Scheduled Tribes of Tamil Nadu:

1. Kammare (excluding Kanyakumari district and Shenkottah taluk of Tirunelveli district).
2. Kanikaran, Kanikkar (in Kanyakumari district and Shenkottah taluk of Tirunelveli district).
3. Kota (excluding Kanyakumari district and Shenkottah taluk of Tirunelveli district).
4. Kurumbas (in the Nilgiris district).
5. Malayali (in Dharmapuri, North Arcot, Pudukottai, Salem, South Arcot and Tiruchirappalli district).
6. Toda (excluding Kanyakumari district and Shenkottah taluk of Tirunelveli district).

(e) No, Sir.

Children's Programme on Sunday

1521. SHRI MAHESH KANODIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to replace the children's programme on Sunday being telecast on Doordarshan;

(b) if so, the reasons therefor; and